

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

Appeal No. 155/252/ND/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
21.12.2017**

**NAME OF THE COMPANY: M/s Atkins India (1975) Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

Present : Mr. Ishwar Mohapatra, Advocate for Appellant.  
Mr. A.K. Pandey, PCS  
Ms. Lakshmi Gurung, Standing Counsel for Income Tax  
Department with Ms. Easha Kadian

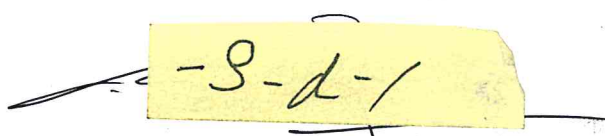
**ORDER**

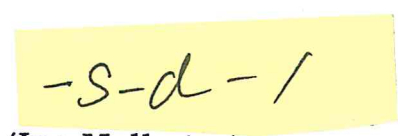
Last opportunity had been given to the ROC to file the objections reply on the last date of hearing.

Id. Counsel for the ROC prays for further time to file the report.

One more opportunity is granted to the ROC to file the report, if any.

Reserved for orders.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**